

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 1

**IA(I.B.C)/ 3383(MB)2024    IA(I.B.C)/ 3384(MB)2024    IN    C.P.**  
**(IB)/1046(MB)2023**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **02.07.2024**

NAME OF THE PARTIES :    **Mr. Santosh Shetty**

**Vs**

**Snehanjali And S.B. Developers**  
**Private limited**

**For IRP :** Adv. Ashish Jha.

**Section 7 of IBC**

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**ORDER**

**IA3383/2024, IA 3384/2024**

Proxy Counsel for IRP requests for time for hearing. Allowed. **For hearing list on 04.07.2024.**

**Sd/-**

**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

JNK

**Sd/-**

**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**